

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/13(KB)2020
COMP.APPL/76(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	THE WEST BENGAL SMALL INDUSTRIES DEVELOPMENT CORPN LIMITED VS PULVER-ASH PROJECTS LTD
UNDER SECTION	SEC. 271-273

Appearance(via video conference/physically)

ORDER

1. No one appears on behalf of the petitioner.
2. Post this matter on **21.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)